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MINISTRY

DEVELOP-MENT/भ्रौद्योगिक विकास मंत्रालय में उपमंत्री

OF

(PROF. SIDDHESHWAR PRASAD): Six Companies have been licensed for manufacture of Safety Razor Blades in the Country; besides, a letter of intent for setting up a New Undertaking has been granted recently in favour of another unit.

रेलों के लिए 11 सूत्री कार्यंक्रम

- 613. श्री नवल किशोर: क्या रेल मंत्री यह बताने की कृपा करेंगे कि :
- (क) क्या सरकार का ध्यान 11 जून, 1970 के "हिन्दुस्तान" में भूतपूर्व रेलवे मंत्री श्री गुलजारी लाल नंदा द्वारा भुरु किये गये 11 सुत्री कार्यक्रम के कार्यान्वयन के सम्बन्ध में प्रकाशित समाचार की स्रोर दिलाया गया
- (ख) यदि हां, तो क्या सरकार उक्त कार्यक्रम पर ग्रमल करने का विचार रखती है ;
- (ग) यदि उपरोक्त भाग 'ख' का उत्तर 'न' हो तो, क्या यह सच है कि रेलवे बोर्ड के सदस्यों के विरोध के कारण उक्त का इस समय क्रियान्वयन नहीं हो रहा है?

ELEVEN-POINT PROGRAMME FOR RAILWAYS

613. SHRI NAWAL KISHORE: Will Minister the RAILWAYS/"रेल मंत्री pleased to state:

- (a) whether Government's attention has been drawn to a news-item published in the 'Hindustan' on the 11th June, 1970 regarding the implementation of the Eleven-point Programme for the Railways which Was initiated by the then Railway Minister, Shri Gulzari Lai Nanda;
- (b) if so, whether Government propose go ahead with the said Programme;
- (c) if the answer to part (b) above be in the negative, whether it is a fact that the said Programme is not being implemented present owing to opposition from the Mem bers of the Railway Board?]

रेल मंत्रालय म उपमंत्री (श्रो मोहम्भद शफी क्रेशी): (क) जी हां।

(ख) ग्रौर (ग) कार्यक्रमों के जिन भागों से परिणाम निकलने की संभावना है जिनसे परिणाम प्राप्त हो रहे हैं, उन्हें कियान्वित किया जा रहा है।

fITHE DEPUTY MINISTER IN THE MINISTRY RAILWAYS/रेल मंत्रालय मे (SHRI MOHD. SHAFI उपमंत्री QURE-SHI): (a) Yes.

(b) and (c) Those portions of the Programme which would and which are producing results are being implemented.1

RAW MATERIALS BANK

- 614. SHRI R. P. KHAITAN: Will the Minister of INDUSTRIAL DEVELOP MENT/ग्रौद्यौगिक विकास उपमंत्री be pleas ed to state:
- (a) whether Government have since taken any derision to establish a raw materials bank; and (b) if so, the details

THE DEPUTY MINISTER IN THE **MINISTRY** OF **INDUSTRIAL** DEVELOP-MENT/!

PROF. SIDDHESHWAR PRASAD): (a) and (b) The question of Establishment of a Raw Materials bank is still under consideration of the Ministry of Steel and Mines.

LOWERING OF VOTING AGE

615. SHRI R. P. KHAITAN: Will the Minister of LAW AND JUSTICE

स्रोर न्याय मंत्रो be pleased to state:

- (a) whether Government have received any resolution passed by the All India Students Conference recently demanding the lowering of voting age; and
- (b) if so, the reaction of Government thèréto?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE/

विधि ग्रौर न्याय मंत्रालय में राज्य मंत्री (SHRI NITIRAJ SINGH CHAUDHARY): (a)

No, Sir.

(b) Does not arise.